



**Central Administrative Tribunal  
Jammu Bench, Jammu**

T.A. No. 6072/2021

Monday, this the 19<sup>th</sup> day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**  
**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mohd Sadeeq Age 32 years  
S/o Mohd Yunis  
R/o H.No. 318, Bharat Nagar,  
Rehari, Jammu

...Applicant

(Mr. Abhinav Sharma, Senior Advocate)

**Versus**

1. State of J&K  
Through Commissioner/ Secretary Advocate  
Agriculture Production Department  
(Horticulture) J&K Government,  
Civil Secretariat, Jammu.
2. J&K Public Service Commission  
through its Chairman  
Resham Ghar Colony  
Jammu/ Polo-Ground Srinagar
3. Secretary  
J&K Public Service commission  
Resham Ghar Colony,  
Jammu/ Polo-Ground Srinagar

...Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

**ORDER (ORAL)****Mr. Justice L. Narasimha Reddy:**

Learned senior counsel for applicant submits that in spite of his best efforts, he could not receive any instructions from his client.

2. On reporting of no instructions, the T.A. is dismissed. There shall be no order as to costs.

**( Mohd. Jamshed )  
Member (A)**

**( Justice L. Narasimha Reddy )  
Chairman**

**July 19, 2021**  
**/pj/sunil/daya/**